



**Central Administrative Tribunal  
Principal Bench**

C.P. No. 119/2019  
In  
O.A. No. 4084/2018

This is the 13<sup>th</sup> Day of December, 2019

**Hon'ble Mrs. Vijay Lakshmi, Member (J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Har Vansh Kumar  
S/o Shri Beni Ram Sharma  
C/o Shri Sudhir Kumar Sharma  
Mohalla, Musalmanan, near Old Water Tank  
P.O. Khair, Distt. Aligarh – UP 202138 ...Applicant

(By Advocate : Sh. Mukesh Bhardwaj)

Versus

1. The Director (Sh. Sanjay Kumar Director)  
Central Tibetan School Education and Library  
Govt. of India,  
ESS, ESS Plaza, Community Centre,  
Sector-3, Rohini, Delhi. ...Respondents

(By Advocate : Sh. Alok Kumar with  
Sh. Srivastav)

**O R D E R (ORAL)**

**Hon'ble Mr. Pradeep Kumar, Member (A):**

- 1.0. Sh. Mukesh Bhardwaj, learned counsel represents the applicant and Sh. Alok Kumar with Sh. Anil Srivastava, learned counsel represents the respondents.
  
- 2.0. Learned counsel for the applicant pleaded that the directions in the OA have since been complied with by the

respondents. Applicant pleaded to withdraw the C.P.



3.0. Hence, the CP is closed and notices issued to the respondents are discharged.

**(Pradeep Kumar)**  
**Member (A)**

**(Justice Mrs. Vijay Lakshmi)**  
**Member (J)**

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